| I | | | N SI | | Г | _ |
|---|-----|-----------------------------------|--|--|--|------------|
| | NIL | | Name of creditor | | | |
| | | Date of receipt | Details of claim received | | Name of the corporate debtor: KYORA METTALIKS PRIVATE LIMITED; Date of commencement of CIRP: 27.01.2023; List of creditors as on: 17.02.2023 | Annexure-4 |
| | | Amount claimed | | | | |
| | | Amount of claim admitted | Details of claim admitted | List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.) | | |
| | | Nature of claim | | | | |
| | | Amount covered by guarantee | | | | |
| | | Whether related % party? | | | ommencement of C | |
| | | of voting share in CoC | | | RP: 27.01.2023; LL | |
| | | claim | Amount of contingent | | st of creditors : | |
| | | that may be set- off | Amount of any Amount mutual dues, admitted | | s on: 17.02.202: | |
| | | | Amount of any Amount of claim not mutual dues, admitted | | 3 | |
| | | verification | Amount of claim under | | | |
| | | | Amount of Remarks, if any claim under | | | |
| | | | | | | |

